

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


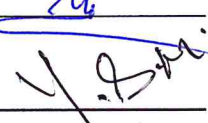
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.30/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram <sup>R-2</sup>	PCS	9849056652	
Y. Suryanarayana	counsel for P3	9849866556	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Chakravorty	R1 to R8 Counsel	9948914088	

Heard Shri S. Chidambaram, Ld. PCS and Shri Y. Suryanarayana Ld. Counsels for the Petitioner and Shri Chakravorthy, Ld. Counsel for the Respondent.

Post the case on 25.01.2018



Member (T)

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Member (J)